

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 27<sup>th</sup> SEPTEMBER, 2022, 10:30 A.M.**

CP No. 68/CTB/2019, CA No. 32/CB/2022  
CA No. 33/CB/2022, CA No. 34/CB/2022

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Serious Fraud Investigation Office -Vs- Pradeep Kumar Sethy & Ors.
Under Section	241-242, 246

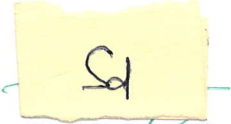
For Petitioner (s) :

For Respondent (s) Mr. Saswat K. Acharya,  
Mr. S. Pholgu,  
Mr. A. Agarwal,  
Mr. J. Sahoo,  
Mr. S. Agrawal,  
Mr. J. Joshi, Advocates For 2,6 &12

**ORDER**

Due to paucity of time, matter could not be taken up today. List the matter on 15.11.2022.

  
**Satya Ranjan Prasad**  
**Member (Technical)**

  
**P. Mohan Raj**  
**Member (Judicial)**